

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013,  
IA no. 395 of 2013 in Appeal No. 299 of 2013,  
IA no. 437 of 2013 in Appeal No. 331 of 2013 &  
IA nos. 443 of 2013 & 203 of 2014 in Appeal No. 333 of 2013**

**Dated : 8<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013  
in Appeal No. 294 of 2013**

**In the matter of**

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Ruth Elwin**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1**

**IA No. 395 of 2013  
In Appeal No. 299 of 2013**

**MIDC Marol Industries Association .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1**

**IA No. 437 of 2013**  
**In Appeal No. 331 of 2013**  
**& IA No. 144 of 2014**

**The Tata Power Co. Ltd.**  
**Versus**

**.... Appellant(s)**

**Maharashtra State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.**  
**Mr. Sakya Chaudhuri**  
**Ms. Purna Priyadarshini**  
**Ms. Kanika Chugh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-2**  
**Mr. Buddy A. Rangandhan**  
**for R.1**

**IA Nos. 443 of 2013 & 203 of 2014**  
**In Appeal No. 333 of 2013**

**Mumbai Grahak Panchayat**  
**Versus**

**.... Appellant(s)**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shirish V. Deshpande**  
**Mr. Varsha V. Raut**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-2**  
**Mr. Buddy A. Rangandhan**  
**for R.1**

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the appellant in appeal No. 294 of 2013.

Mr. Ramji Srvinivasan, the learned Senior Counsel has finished his arguments in Appeal No. 331 of 2013.

Post the mater for the submissions of Mr. Shirish V. Deshpande for tomorrow i.e. **09.05.2014 at 4:00 P.M** in appeal no. 333 of 2013.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

kt